

Declaration or Assets and Liabilities

Year 2020-21

I, SATYANARAYAN..... son/daughter/wife of SRI BRAJ KISHORE SINGH

71 (Age) aged 51 Years, belonging to ASSISTANT CADRE B.V.S PATNA

service and presently working as ASSISTANT

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			<u>RENU KUMARI SINGH</u>	<u>SWAPNIL</u>		
(i)	Cash	<u>3000</u>	<u>1500</u>	<u>2000</u>		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>346,945.00 (BANK OF INDIA)</u> <u>7,28,041.00 (S.B.I)</u> <u>30,000.00 (Fixed deposit SBI)</u>	<u>2268.00 (UNIONBANK)</u> <u>8,00,000.00 (UNIONBANK) (Fixed deposit)</u>	<u>39947.00</u> <u>65500.00 (P.F.F)</u>		
(iii)	Bonds, Debentures and shares in Companies	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>		
(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>517344663 (1.25 LAKH)</u> <u>514338847 (1 LAKH)</u>	<u>517704758</u> <u>848120691 (2 LAKH)</u> <u>006888477 Aditya Birla Sun.</u>	<u>NIL</u>		
(v)	Motor Vehicles (details of make, etc.)	<u>BR 1AR 7560</u> <u>2010</u> <u>(Motor cycle)</u>	<u>BR 1AG 2858</u> <u>(Maruti car)</u> <u>2007</u>	<u>NIL</u>		
(vi)	Jewellery (give details of weight and value)	<u>10 GRAM (Gold)</u> <u>45,000/-</u>	<u>200 GRAM Gold</u> <u>9,00,000/-</u> <u>500 GRAM</u> <u>35,000/-</u>	<u>NIL</u>		
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	10.521 Gowdang Gowdang	NIL	-		
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Other (such as interest in property)	NIL	NIL			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 2-2-2021
(a)	(i) Loans from Banks	SBI	24,800/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year (Assessment year) 2020-21 upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AEPPN-3056A	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No.

:- PTS/BLA-1262

Gender

:- M (M/F)

Date of Birth

:- 05/03/1969 (DD/MM/YYYY)

Class/Group

:- B (A/B/C)

Cadre

:- ASSISTANT

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District

:- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satya Narayan

Name of Employee: SATYANARAYAN

Designation: ASSISTANT

Department: B.V.S. PATNA

Place: PATNA

Date: 3-2-2021

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Satya Narayan